

of additional machinery and equipment. The Industrial Licensing Policy Inquiry Committee also considered this matter and has given details of 45 such cases which are given in Appendix IV F to its report. Copies of the Report have already been laid on the Table of the House.

Discussions between Officials of Planning Commission and Ministry of Railways

1041. SHRI MAYAVAN :
SHRI N. R. LASKAR :
SHRI DHANDAPANI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Planning Commission has invited the Railway authorities to discuss the investment and other programmes of the Railways for improvement in traffic and earning prospects in time ;

(b) if so, what are the subjects discussed and the results achieved ; and

(c) to what extent it has helped the Railways.

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). Periodical meetings are held by the Planning Commission with the Economic Ministries and the Railway Board to discuss the traffic prospects and the investment programmes of the Railways. Recently, as a result of these discussions, the traffic anticipations for the Fourth Plan have been revised from 265 million tonnes to 240.5 million tonnes and the traffic anticipations for the year 1970-71 reduced from 211.50 million tonnes to 205.90 million tonnes.

(c) The future investment programmes of the Railways are drawn up in the light of the revised traffic forecasts.

New Railway Line from Nilambur Road to Mysore (Southern Railway)

1042. SHRI E. K. NAYANAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to construct a new Railway line between Nilambur Road to Mysore ; and

(b) if so, when a survey for that line will be carried out ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). Due to paucity of funds and lack of adequate traffic justification, it is not possible to consider the construction of a line from Nilambur Road to Mysore in the near future.

Demands of Casual and Temporary Workers of Western Railway

1043. SHRI E. K. NAYANAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether he received a representation regarding casual and temporary workers on the Western Railway, on 2nd August, 1970 ; and

(b) if so, the demands of the employees and steps taken by Government to ameliorate each demand ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Yes.

(b) These are under consideration and a statement will be laid on the Table of the Sabha.

Derailment of Janata Express on Delhi-Rewari Railway Line (Northern Railway)

1044. SHRI S. M. KRISHNA :
SHRI KEDAR NATH SINGH :
SHRI YAMUNA PRASAD
MANDAL :

Will the Minister of RAILWAYS be pleased to state :

(a) whether a Janata Express on Delhi-Rewari Railway Line was derailed during the last week of October, 1970 ;

(b) if so, the estimated loss of life and property as a result thereof ; and

(c) whether Government have ordered an inquiry into the accident and if so, the details thereof ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) The accident occurred on 22.10.1970.

(b) In this accident 2 persons were killed. The cost of damage to railway property has been estimated at approximately Rs. 78,800/-.

(c) The Additional Commissioner of Railway Safety, Lucknow has held his statutory inquiry into the accident. According to his provisional finding, the accident was due to unauthorised interference with the permanent way by some unknown person or persons.

Construction of Desert Railway in Iraq

1045. SHRI S. M. KRISHNA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a team of Indian Railway Engineers has prepared a plan for the construction of desert railway line in Iraq ;

(b) if so, whether the same has since been submitted to Iraqi Government ; and

(c) the reaction of that Government thereto ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) to (c). Based on the discussions with the Iraqi Government delegation held in January, 1970, supervisory and field teams consisting of Indian Railway experts visited Iraq and carried out a feasibility-cum-cost study of a 404 Kms. long new line from Baghdad to Hsaibah in that country. The study report has recently been submitted to the Iraqi Government. A decision regarding India's further participation in the construction of the project will be taken after the reaction of the Iraqi Government to the report becomes available.

Transfer of Chairman of Heavy Engineering Corporation

1046. SHRI BABURAO PATEL : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that the former Chairman of Heavy Engineering Corporation, Ranchi (Shri Chalapati Rao) had opted for the Corporation in good time and yet he has been sent back to the Railway Ministry within less than 2 years of taking over charge ; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) Yes, Sir.

(b) In the over-all interest of the plant, it was decided that he should revert to his parent cadre in the Railways.

Programmes for Prohibition during Fourth Plan

1047. SHRI RAJ DEO SINGH : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) What are the programmes for prohibition during the Fourth Five Year Plan ;

(b) whether Government propose to hold exhibitions in this regard ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO) : (a) to (c). Information is being collected from the State Governments/Union Territory Administrations and will be laid on the Table of the House as soon as it is received.

Manufacture of Scooters with Japanese Collaboration

1048. SHRI RAJ DEO SINGH : Will the Minister of INDUSTRIAL DEVELOP-